

17/2/93

Mr. R.M. Mathur - Counsel for applicant.

may be listed for final
hearing at the stage
of direction on 18/2/93.

(B. B. Mahajan)

Member (Adm.)

(D. L. Mehta)
Vice-Chairman

18/2/93

Mr. R.M. Mathur - Counsel for applicant.

may be listed for final
hearing at the stage of
direction on 12/3/93.

Vakabandha

Filed on

17/2/92

Shri J.K.

Kaushik
Sur R. V. V. V.

23/2/93

(B. B. Mahajan)

Member

(D. L. Mehta)
Vice-Chairman

12/3/93

none present on behalf of any of the parties.

None present dismissed

In default. After dictating and before the
signature Mr. S.S. Hussan, Counsel for respondents appeared.
In such circumstances the dismissal in default not operative.
as such circumstances as the counsel for the respondents
is present. may be listed for direction on 15.3.93.

(B.M. Ohomdiyal)

Member (Adm.)

(D. L. Mehta)
Vice-Chairman